

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

7-7/3/17

In the Court of CJM Bawarwally

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

NIT

Chief Justice (Magistrate)
BAREILLY

Signature
Date

DETAILS OF PETTY OFFICE CASES UNDER THE NARVAL PETTY OFFICE
 FINE DEPOSIT SCHEME POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)

Sl. No.	Case Number	Name of Person	Under Section/Act	Police Station / Proposed Fine	Remarks
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In the Court of Asst. M. J. 7/13/77

The proposed fine may be deposited in account number (to be fixed in by the District Magistrate before proposing the amount on the account of State Bank of India. The proposed fine may be deposited in the Commission and taking up the proposed fine. The proposed fine may be deposited in the Commission and taking up the proposed fine. The proposed fine may be deposited in the Commission and taking up the proposed fine.

BY Asst. M. J.
 A.C.J.M.-1
 BAREILLY

N/A

In the Court of.....
 Chief Justice of the District Court at Bareilly

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed / Fines	Remarks
					The proposed fine may be deposited in the account number..... to be used by the District Judge before the Sessions Judge, Bareilly. The proposed fine may be deposited in the account number..... to be used by the District Judge before the Sessions Judge, Bareilly.

NIL

67/3/17
 Chief Judicial Magistrate - II
 Bareilly

7-3-17

DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PRTY OFFENCE
FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of
[Signature]

Sl. No.	Number	Name of Parties	Under Section	Police Station/ Department	Proposed Fine	Remarks
						The proposed fine may be deposited in account number [] to be filed in by the District Judge before uploading this program on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Report slip. (The details of the Scheme and Chalan forms are available on this website)

Number of cases

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mpj-

[Signature]

[Signature] 22/12/14
[Signature]

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REPORT OF PETTY OFFICE CASES UNDER THE SABAL PETTY OFFICE
 FIRST DEPOSIT SCHEME POWER WITH ACCOUNT IN STATE BANK OF
 INDIA

DT. 07/03/2017

In the report of Inspector

Under Police Station / Proposed Department / Proposed

Remarks	The proposed	into may be	deposited in	account number	(To be	filled in by the	District	Judgeship before	uploading this	performa on the	website of State	Bank of India	along with	applicable	commission after	filling up the	prescribed	Criteria/Deposit	ship. (The details	of the Scheme	and Chaitan	are	available on the	website)

Amc

Bank of India - 1/10
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